

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

(IB)-181(PB)/2017

In the matter of :

Energio Engineering Projects Limited

....PETITIONER

Vs.

M/s. Wellman Wacoma Limited

.. RESPONDENT

SECTION :

Under Section 9 of (IBC)

Order delivered on 18.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: -

For the Respondent

: -

ORDER

As in C.P (IB)-130 (PB)/2017.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
18.8.2017